

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5083

ANSWERED ON:11.05.2007

REHABILITATION OF OUSTEES OF SINGRAULI NTPC POWER PROJECT

Singh Shri Manik

Will the Minister of POWER be pleased to state:

(a) the number of persons/families displaced due to first phase of National Thermal Power Corporation (NTPC) Singrauli (Vindhyanagar) Power Project;

(b) whether the Government is aware that no package has yet been given to the displaced persons/families of the first phase while the displaced persons of the second phase have been given a package of Rs.1,40,000 per acre land along with transportation expenses at the time of displacement;

(c) if so, the reasons therefor; and

(d) the time by which the package is likely to be given to the displaced families of the first phase?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : The number of families affected due to first phase of Singrauli (Vindhyanagar) i.e. Vindhyachal project Phase-I of NTPC Ltd. were 2304.

(b) to (d) : Benefits/facilities were extended to first stage of project affected families(PAFs) of Vindhyachal under Resettlement & Rehabilitation (R&R) as per the then prevalent NTPC Policy of 1980, as per details given below:

- Compensation of acquired assets as per Land Acquisition (LA) Act.
- Plots to affected homesteads in the Resettlement Colonies(RCs).
- Developed infrastructure in the RCs.
- Assistance for transportation, etc., during shifting.
- Employment (subject to suitability and vacancy).
- Shop allotment.
- Petty Contract works.